

Thursday, July 12, 1877

ABSTRACT OF THE PROCEEDINGS

COUNCIL OF THE GOVERNOR GENERAL OF INDIA

LAWS AND REGULATIONS.

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*Abstract of the Proceedings of the Council of the Governor General of India,
assembled for the purpose of making Laws and Regulations under the pro-
visions of the Act of Parliament 24 & 25 Vic., Cap. 67.*

The Council met at Simla on Thursday, the 12th July 1877.

The Council adjourned to Thursday, the 19th July 1877.

A. PHILLIPS,

*Secretary to the Government of India,
Legislative Department.*

*Abstract of the Proceedings of the Council of the Governor General of India,
assembled for the purpose of making Laws and Regulations under the pro-
visions of the Act of Parliament 24 & 25 Vic., Cap. 67.*

The Council met at Simla on Thursday, the 19th July 1877.

PRESENT.

His Excellency the Viceroy and Governor General of India, G.M.S.I.,
presiding.

His Honour the Lieutenant-Governor of the Panjáb, C.S.I.

The Hon'ble Sir E. O. Bayley, K.C.S.I.

The Hon'ble Sir A. J. Arbuthnot, K.C.S.I.

Colonel the Hon'ble Sir Andrew Clarke, R.E., K.C.M.G., C.B.

Major-General the Hon'ble Sir E. B. Johnson, K.C.B.

The Hon'ble Whitley Stokes, C.S.I.

The Hon'ble T. O. Hope, C.S.I.

The Hon'ble F. R. Cockerell.

The Hon'ble B. W. Colvin.

PANJÁB COURTS BILL.

The Hon'ble Mr. STOKES asked leave to postpone the introduction of the Bill to consolidate and amend the law relating to Courts in the Panjáb.

Leave was granted.